

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12788/2009

(From the judgment and order dated 13/03/2009 in WP No. 9392/2008
of The HIGH COURT OF M.P. AT JABALPUR)

TRSI DEVI TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to place addl. documents
on record and prayer for interim relief and office report)

Date: 29/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Petitioner(s) Mr. Shiv Sagar Tiwari,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Leave granted.

In the meantime, there shall be an interim stay of the impugned order
of the High Court.

Tag with Civil Appeals Nos.....@ SLP(C)Nos. 11940-11942 of 2009.

(S. Thapar)
PS to Registrar

(Indu Satija)
Court Master